# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS

### DEPARTMENT OF SPORTS

## RAJYA SABHA UNSTARRED QUESTION NO-2718#

ANSWERED ON- 23/03/2023

#### SEXUAL HARASSMENT CASES RAISED BY WOMEN SPORTSPERSONS

#### 2718# SHRI SANJAY SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) The total number of complaints received regarding sexual harassment of women sportspersons during the last five years;
- (b) the number of cases in which the convicts were sentenced during the said period;
- (c) whether a Parliament Committee has found that many cases could not be registered due to lack of information; and
- (d) if so, the reasons for Government not coming up with any scheme so far despite the 2020 Parliamentary Standing Committee's recommendation that all sports persons should be informed about the code of conduct and how and where to lodge complaints about its violations?

#### ANSWER

# MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)

- (a) and (b): A total of 24 cases of sexual harassment were reported by women sportspersons from January, 2017 to December, 2022 in the Sports Authority of India (SAI). Out of these 24 cases, punishments have been given in 14 cases as per the Central Civil Services Rules.
- (c) and (d): SAI has issued a circular to ensure safe and positive environment in sport by making all stakeholders aware that there is an expectation, at all times, of appropriate behavior consistent with the core values of sportsmanship and appropriate moral conduct. The following measures have also been advised for compliance: -
- a) Woman coach to be a mandatory part of any contingent with female athletes during domestic/international camps and competition exposures.
- b) Compliance Officer to be appointed in all National Coaching Camps and Foreign Exposures for communicating regularly with athletes and others to ensure that the guidelines are being

- followed as well as enforced as per the Standard Operating Procedure on prevention of sexual harassment in sports and also ensuring reporting of violation to the responsible authorities.
- c) Pre-camp sensitization modules to be designed and presented to all athletes, coaches and support staff together before commencement of any National Coaching Camp and Foreign Exposure.
- d) Increasing the strength of women Coaches/Support Staff in National Coaching Camps by respective Sports Federations.

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